

particularly in centres falling along the identified travel circuits, expansion of tourist attractions including flood lighting of monuments, development of beach resorts, wild life sanctuaries and sports such as skiing, trekking etc., improvement and preservation of national heritage areas to increase cultural tourism, and improvement in the quality and availability of surface transport facilities. Some further efforts taken in this direction are hosting of international conferences and conventions, promotion of charter traffic, expansion of air transport facilities both in terms of services and routes and aggressive promotional efforts abroad through effective publicity and extension of institutional network.

(b) The volume of foreign tourist traffic to India recorded an increase of 2.9% during 1983 as compared to the total tourist arrivals during 1982.

(c) Targets are not fixed year-wise. The total tourist arrivals during 1983 was 1304,976.

(d) The main factors responsible for low growth of tourism in India were the recessionary conditions in the tourist generating markets, political disturbances in the neighbouring countries and changes introduced in the landing permit system.

(e) Continuous efforts are being made for accelerating the pace of implementation of various programmes taken up during the Sixth Plan period.

Development of More Tourist Spots in Orissa

2232. SHRI CHINTAMANI JENA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of the tourist attraction spots in Orissa State;

(b) whether there is any programme to develop more tourist spots in Orissa during the Sixth Plan period;

(c) the amount earmarked therefor; and

(d) the progress in development made so far ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) The following Travel Circuits have been identified, in consultation with the State Government, for integrated development of tourist facilities;

1. Bhubaneswar-Puri-Konarak-Dhuli-Ratnagiri-Lalitgiri-Udaygiri - Bhadrak-Chandipur- Khiching - Joshipur (Simlipal) and back.
2. Bhubaneswar-Chilka Lake-Gopalpur-on - sea-Tapta Pani - Koraput-Bolangir-Jharsuguda-Angul - Tikarpara-Talcher-Bhubaneswar.

(b) There is no programme to develop more tourist spots in Orissa, other than those mentioned above, jointly by Center, State and private sectors in due course.

(c) and (d) Does not arise.

(Standing Committee for the Production of Agricultural Products Export

2233. SHRI AMARSINH RATHAWA :
SHRI NAVIN RAVANI :
SHRI MADHAVRAO SCINDIA :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government are considering to constitute a standing committee for the promotion of agricultural products export;

(b) if so, the details thereof;

(c) whether any facility is being given to private sector in regard to export of agricultural products; and

(p) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) Government has decided to constitute a Standing Committee comprising of senior officials of Ministry of Commerce and the Ministry of Agriculture with a view to looking into the policy problems and to ensure better coordination in regard to agricultural exports.

(c) and (d) Government has undertaken an exercise to evolve a package of measures which will be applicable both to private and public sector for boosting exports of agricultural and value-added agro-based products.

Construction of New Building for Controiler of Defence Accounts, Patna

2234. SHRI RAMAVTAR SHASTRI : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the construction of new bulding for Controller of Defence Accounts at Patna is not going to be completed within the prescribed period;

(b) whethre it is also a fact that office would not be shifted from old building to new building within 1984; and

(c) if so, the action taken to expedite the construction of office building ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) to (c) As per the schedule, the building is expected to be completed by November, 1985.

Revised Pay Scales of Group 'C' Employees of Defence Accounts Department

2235. SHRI RAMAVTAR SHASTRI : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the Comptroller and Auditor General of India has sanctioned revised scales of pay for Group 'C' employees in the Indian Audit and Accounts Department with effect from 1 March, 1984;

(b) whether it is a fact that conditions or services of the Indian Audit and Accounts Department staff and Defence Accounts Staff under Controller General of Defence Accounts New Delhi are similar; and

(c) if so, the reason why the revised scales of pay have not been made applicable to the Group 'C' employees of the Defence Accounts Department ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) Orders have been issued for the restructuring of the Indian Audit and Accounts Department into Audit and Accounts cadres with effect from 1st March, 1984 with separate scales of pay.

(b) and (c) Different terms and conditions of service are applicaple to the staff of the two Departments.

Checking of the Genuineness of the Cloth Produced in Textile Industry

2236. SHRI MANOHAR LAL SAINI : Will the Minister of COMMERCE be pleased to state :

(a) how many samples of the cloth manufactured in the textile industry were lifted by the staff of the textile Commissioner to see the genuineness of the cloth produced in the mills during the last twelve months; and

(b) the details of the laboratory analysis made in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The information is being collected and will be laid on the Table of the House.

Criteria for the Grant of Distinguished Service Medals and Commendations Certificates to Service and Civilian Personnel

2237. SHRI MANOHAR LAL SAINI : Will the Minister of DEFENCE be pleased to state :

(a) the details of the criteria/guidelines followed for the grant of distinguished service medals and commendation certificates to service and civilian personnel; and

(b) whether Government propose to review the existing system ensure that dedicated and deserving personnel are not deprived of the honour that is due to them ?